

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH : JODHPUR

Date of order : 10.03.99

O.A. No. 66/99

Magha Ram son of late Parahalad Ram aged 30 years by caste Parjapat (Hindu) resident of Near Government Primary School, Baldev Nagar, P.O. Barmer (Raj.).

... Applicant.

versus

1. Union of India through the Secretary, Ministry of Defence, Sena Bhawan, New Delhi.
2. The Commandent, O.O.C (Administrative), 19 Field Ammunition Depot, C/o. 56 A.P.O.
3. The Officer Commanding, Headquarter - 12 Corps, AMN-Coy, C/o. 56 A.P.O.

... Respondents.

Mr. Pankaj Joshi, Counsel for the applicant.

CORAM:

Hon'ble Mr. Gopal Singh, Administrative Member.

BY THE COURT:

Applicant, Magha Ram, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, praying for a direction to the respondents to offer him compassionate appointment.

2. I have heard the learned counsel for the applicant.

3. The applicant's case is that his father Shri Parahalad Ram while working as Mazdoor in 19 Field Ammunition Depot, Barmer, expired on 20.12.1996. The applicant has approached the respondents praying for compassionate appointment, but his request has been turned down on the ground that sufficient number of vacancies in compassionate quota are not available vide letter dated 24.11.97 at Annexure A/1. The applicant has also submitted a demand for justice through an Advocate on 24.10.98, the reply to

*Gopal Singh*

which is still awaited.

4. In the circumstances of the case, I consider it just and proper to direct the respondents to consider the case of the applicant for compassionate appointment as per rules prevailing in the Government of India.

5. Let a copy of the O.A. and the annexures thereto be sent to the respondents alongwith a copy of this order for compliance.

(Gopal Singh)

(Gopal Singh)  
Adm. Member

CVR.

Copies of order along with

000 Petitions of exiles Sent

To R/1 to R/3 by

Regd Ad

Walc. No. 78 to 80

dt 15-3-99

12/3/99

Copy received

Yoshu  
11/3/99

Part II and III destroyed  
in my presence on 28-5-99  
under the supervision of  
Section Officer as per  
order date 16/5/99

Section Officer (Record)

22/3/99 attached  
in this  
set  
of high